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Title : Papers laid on the Table of the House by the Ministers/members.

(i) Annual Report, Audited Accounts and Review of the Working of Consultancy Development Centre, New Delhi for the year 1996-97

[Translation]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (MR. MANOHAR JOSHI): Sir, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Consultancy Development Centre, New Delhi, for the year 1996-97 along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Consultancy Development Centre, New Delhi, for the year 1996-97.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library. See No LT. 882/98]
- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956;-
 - (a) (i) Review by the Government of the working of the National Research Development Corporation, New Delhi, for the year 1996-97.
 - (ii) Annual Report of the National Research Development Corporation New Delhi, for the year 1996-97 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT 883/98]
 - (b) (i) Review by the Government of the working of the Central Electronics Limited, New Delhi, for the year 1996-97.
 - (ii) Annual Report of the Central Electronics Limited, New Delhi, for the year 1996-97 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
[Placed in Library. See No. LT 884/98]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Geomagnetism, Mumbai, for the year 1996-97 along with Audited Accounts.
(ii) Statement (Hindi and English versions) regarding review by the Government of the working of the Indian Institute of Geomagnetism, Mumbai, for the year 1996-97.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
[Placed in Library. See No. LT 885/98]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 1996-97 along with Audited Accounts.
(ii) Statement (Hindi and English versions) regarding review by the Government of the working of the Indian Institute of Tropical Meteorology, Pune, for the year 1996-97.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
[Placed in Library. See No. LT 886/98]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Calcutta, for the year 1996-97 along with Audited Accounts.
(ii) Statement (Hindi and English versions) regarding review by the Government of the working of the Bose Institute Calcutta, for the year 1996-97.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
[Placed in Library. See No. LT 887/98]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehradun, for the year 1996-97 along with Audited Accounts.
(ii) Statement (Hindi and English versions) regarding review by the Government of the working of the Wadia Institute of Himalayan Geology, Dehradun, for the year 1996-97.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
[Placed in Library. See No. LT 888/98]
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year, 1996-97 along with Audited Accounts.
(ii) Statement (Hindi and English versions) regarding review by the Government of the working of the Birbal Sahni Institute of Palaeobotany, Lucknow. for the year 1996-97.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.
[Placed in Library. See No. LT 889/93]
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year, 1996-97.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year, 1996-97, together with Audit Report thereon.
(iii) Statement (Hindi and English versions) regarding review by the Government of the working of the Indian Institute of Astrophysics, Bangalore, for the year 1996-97.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.
[Placed in Library. See No. LT. 890/98]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Academy of Engineering, New Delhi, for the year, 1996-97 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indian National Academy of Engineering, New Delhi, for the year, 1996-97.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.
[Placed in Library. See No. LT 891/98]
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Science Academy, New Delhi, for the year, 1996-97 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indian National Science Academy, New Delhi, for the year, 1996-97.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.
[Placed in Library. See No. LT 892/98]
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Science Congress Association, Calcutta, (or the year, 1996-97 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indian Science Congress Association, Calcutta, for the year, 1996-97.
- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.
[Placed in Library. See No. LT. 893/98]
- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Agharkar Research Institute, Pune, for the year, 1996-97 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Agharkar Research Institute, Pune, for the years 1996-97.
- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Sciences, Bangalore, for the year, 1996-97 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indian Academy of Sciences, Bangalore, for the year, 1996-97.
- (26) Statement (Hindi and English versions) showing reasons for delay in laying The papers mentioned at (25) above.
[Placed in Library. See No. LT 895/98]
- (27) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal institute for Medical Sciences and Technology, Thiruvananthapuram, for the year, 1996-97 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram, for the year, 1996-97.
- (28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.
[Placed in Library. See No. LT 896/98]
- (29) (i) A copy of the Annual Report (Hindi and English versions) of the Raman Research Institute, Bangalore, for the year, 1996-97 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Raman Research Institute, Bangalore, for the year, 1996-97.
- (30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.
[Placed in Library. See No. LT 897/98]
- (31) (i) A copy of the Annual Report (Hindi and English versions) of the Vigyan Prasar, New Delhi, for the year, 1996-97 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding 'Review by the Government of the working of the' Vigyan Prasar, New Delhi, for the year, 1996-97.
- (32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.
[Placed in Library. See No. LT
- (33) (i) A copy of the Annual Report (Hindi and English versions) of the international Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year, 1996-97 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the international Advanced Research Center for Powder Metallurgy and New Materials, Hyderabad, for the year, 1996-97.
- (34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.
[Placed in Library. See No. LT 899/98]

(ii) Notification under Cost Accounting Records (Cycles) Amendment Rules, 1998

[English]

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (MR. THAMBI DURAI): I beg to lay on the Table:

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 642 of the Companies Act, 1956:
- (i) The cost Accounting Records (Cycles) Amendment Rules, 1998 published in Notification No. G.S.R. 326(E) in Gazette of India dated the 3rd June, 1998.
- (ii) The Cost Accounting Records (Caustic Soda) Amendment Rules, 1998 published in Notification No. G.S.R. 327(E) in Gazette of India dated the 3rd June, 1998.

(iii) The Cost Accounting Records (Motor Vehicles) Amendment Rules, 1998 published in Notification No. G.S.R 328 (E) in Gazette of India dated the 3rd June, 1988.

(iv) The Cost Accounting Records (Tractors) Amendment Rules, 1998 published in Notification No. G.S.R 329 (E) in Gazette of India dated the 3rd June, 1998.

[Placed in Library. See No. LT 900/98]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Training of Highway Engineers, New Delhi, for the year, 1996-97 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Training of Highway Engineers, New Delhi, for the year, 1996-97.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 901/98]

(iii) Annual Report Audited Accounts of Press Council of India etc. for the year 1996-97 along with explanatory statement

[Translation]

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSH SWARAJ) : I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Press Council of India, New Delhi, - for the year 1996-97 along with Audited Accounts.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 902/98]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(i) Review by the Government of the working of the National Film Development Corporation Limited, Mumbai, for the year 1996-97.

(ii) Annual Report of the National Film Development Corporation Limited, Mumbai, for the year 1996-97 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 903/98]

(iv) Notification under Rehabilitation Council of India Act, 1992 .

[English]

THE MINISTER OF ENVIRONMENT AND FOREST (SRI SURESH PRABHU): On behalf of Shrimati Maneka Gandhi. I beg to lay on the Table:

(1) A copy of the Rehabilitation Council of India, (Conditions of Service of the Member, Secretary, Officers and other employees) Regulations, 1998 (Hindi and English versions) published in Notification No. 5-62/93-RCi in Gazette of India dated the 22nd April, 1998 under section 30 of the Rehabilitation Council of India Act, 1992.

[Placed Library. See No. LT 904/98]

(v) Annual Report Audited Accounts and Review of Working of National School of Drama etc. for the Year 1996-97

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMAR! UMA BHARATI) : I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1996-97 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National School of Drama, New Delhi, for the year 1996-97.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 905/98]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Rural Institutes, Hyderabad, for the year 1995-96 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Rural Institutes, Hyderabad, for the year 1995-96.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No LT 906/98]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Primary Education Development Society of Kerala, Trivandrum, for the 1996-97 along with Audited Accounts/.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Primary Education Development Society of Kerala, Trivandrum, for the year 1996-97.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above

[Placed in Library. See No. LT 907/98]

(7) A copy of the Annual Accounts (Hindi and English versions) of the National Open School, New Delhi, for the year 1994-95 together with Audit Report thereon.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT 908/98]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the District Primary Education Programme, Shimla, for the year 1996-97 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the District Primary Education Programme, Shimla, for the year 1996-97.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library- See No. LT 909/98]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 1996-97.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Auroville Foundation, Auroville. for the year 1996-97 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Auroville Foundation, Auroville, for the year 1996-97.

(Placed in Library. See No. LT 910/98]

(vi) **Annual Report Audited Accounts and Review of the Working of C.P.R. Environmental Education Centre Channel etc. for the year 1996-97**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARAN) Deo to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the C.P.R. Environmental Education Centre, Chennai, for the year 1996-97 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the C.P.R. Environmental Education Centre, Chennai, for the year 1996-97.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above,

[Placed in Library. See No. LT 911/98]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Environment Education, Ahmedabad, for the year 1996-97 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Environment Education, Ahmedabad, for the year 1996-97

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 912/98]

(5) A copy of the Annual Accounts (Hindi and English versions) of the Central Pollution Control Board, Delhi, for the year 1996-97 together with Audit Report thereon.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 913/98]

(vii) Notification under Merchant Shipping Rules 1997-98.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): I leg to lay on the Table :

(1) A copy of each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:

. : (i) The Merchant Shipping (Saiety of Navigation) Rules, 1997 published in Notification No. G.S.R.289 in Gazette of India dated the 12th July, 1997.

(ii) The Merchant Shipping (Continuous Discharge Certificate) Rules, 1997 published in Notification No. G.S.R. 421 in Gazette of India dated the 27th December, 1997.

(iii) The Merchant Shipping (Standards of Training, Certification and Watchkeeping for Seafarers) Rules, 1998 published in Notification No. G.S.R. 191 (E) in Gazette of India dated the 20th April, 1998.

[Placed in Library. See No. LT 914/98]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trust Act, 1963:

(i) G.S.R. 227(E) published in Gazette of India dated the 29th April, 1998 approving the New Mangalore Port Trust Employees (General Provident Fund) Amendment Regulations, 1998.

(ii) G.S.R. 238 (E) published in Gazette of India dated the 4th May, 1998 approving the Calcutta Port Trust (Haldia Dock Complex) Employees (Welfare Fund) Regulations, 1998,

(iii) G.S.R. 278(E) published in Gazette of India dated the 29th May, 1998 approving the Visakhapatnam Port Employees (Retirement) Amendment Regulations, 1998.

(iv) G.S.R. 279(E) published in Gazette of India dated the 29th May, 1998 approving the Tuticorin Port Employees (Retirement) Amendment Regulations, 1998.

(v) G.S.R. 280(E) published in Gazette of India dated the 29th May, 1998 approving the Madras Port Employees (Retirement) Amendment Regulations, 1998.

(vi) G.S.R. 281 (E) published in Gazette of India dated the 29th May, 1998 approving the Cochin Port Employees (Retirement) Amendment Regulations, 1998.

(vii) G.S.R. 285(E) Published in Gazette of India dated the 29th May, 1998 approving the Kandla Port Employees (Retirement) Amendment Regulations, 1998.

(viii) G.S.R. 312(E) published in Gazette of India dated the 5th June, 1997 approving the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 1997.

(ix) G.S.R. 169(E) published in Gazette of India dated the 3rd April, 1998 approving the Calcutta Port Trust Employees (Medical Attendance and Treatment) Regulations, 1998.

(x) G.S.R. 182(E) published in Gazette of India dated the 13th April 1998 approving the Visakhapatnam Port Trust Employees (Recruitment of Heads of Department) Regulations, 1998.

- (xi) G.S.R. 187(E) published in Gazette of India dated the 17th April, 1998 approving the Jawaharlal Nehru Port Employees (Classification, Control and Appeal) Regulations, 1998.
- (xii) G.S.R. 282(E) published in Gazette of India dated the 29th May, 1998 approving the New Mangalore Port Trust Employees (Retirement) Amendment Regulations, 1998.
- (xiii) G.S.R. 80(E) published in Gazette of India dated the 20th February, 1998 containing the Corrigendum to the Notification No, G.S.R. 398(E) dated the 2nd September, 1996.

[Placed in Library. See No. LT 915/98]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) (i) Review by the Government of the working of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1996-97.
 - (ii) Annual Report of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1996-97 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 916/98]

- (b) (i)
 - Cochin Shipyard Limited, Cochin, for the year 1996-97.
 - (ii) Annual Report of the Cochin Shipyard Limited, Cochin, for the year 1996-97 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (4) Two Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 917/98]

- (c) (i)
 - (5) A copy of the Memorandum of Understanding (Hindi and English versions) between the Cochin Shipyard Limited, and the Ministry of Surface Transport for the year 1998-99.

[Placed in Library. See No. LT 918/88]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Transport Corporation, New Delhi, for the year, 1995-96 under sub-section (3) of section 35 of the Road Transport Corporation Act, 1950.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Transport Corporation, New Delhi for the year 1995-96.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT 919/98]

- (8) (i) A copy of the Annual Accounts (Hindi and (f) (i) English versions) of Delhi Transport Corporation, New Delhi, for the year, 1995-96 together with Audit Report thereon under sub-section (4) of section 33 of the Road Transport Corporation Act, 1950.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the Audited Accounts of the Delhi Transport Corporation, New Delhi, for the year 1995-96.

- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library. See No. LT 920/98]

- (10) A copy of each of the following papers (Hindi and English versions) under section 5E of the Dock Workers (Regulations of Employment) Act, 1948 :

- (a) (i) Annual Report of the Ex. Bombay Dock Labour Board for the year 1995-96 together with Audited Accounts.
- (ii) Review by the Government of the working of the Ex. Bombay Dock Labour Board for the year 1995-96.

[Placed in Library. See No. LT 921/98]

- Annual Report of the Ex. Bombay Dock Labour Board, for the year 1996-97 together with Audited Accounts.
- Review by the Government of the working of the Ex. Bombay Dock Labour Board, for the year 1996-97.

[Placed in Library. See No. LT 922/98]

- Annual Report of the Mormugao Dock Labour Board, for the year 1996-97 together with Audited Accounts.
- Review by the Government of the working of the Mormugao Dock Labour Board, for the year 1996-97.

[Placed in Library. See No. LT 923/98]

- Annual Report of the Chennai Dock Labour Board, Chennai, for the year 1996-97 together with Audited Accounts.
- Review by the Government of the working of the Chennai Dock Labour Board, Chennai, for the year 1996-97!

[Placed in Library. See No. LT. 924/98]

- Annual Administrative Report of the Visakhapatnam Dock Labour Board, for the year 1996-97 together with Audited Accounts.

Review by the Government of the working of the Visakhapatnam Dock Labour Board, for the year 1996-97.

[Placed in Library. See No. LT 925/98]

Annual Report of the Kandla Dock Labour Board, for the year 1996-97 together with Audited Accounts.

Review by the Government of the working of the Kandla Dock Labour Board, for the year 1996-97.

[Placed in Library. See No. LT 926/98]

Annual Report of the Cochin Dock Labour Board, Kochi, for the year 1996-97 together with Audited Accounts.

Review by the Government of the working of the Cochin Dock Labour Board, Kochi, for the year 1996-97.

[Placed in Library. See No. LT 927/98] Annual Administration Report of the Calcutta Dock Labour Board, Calcutta, for the year 1996-97 together with Audited Accounts.

(ii) Review by the Government of the working of the Calcutta Dock Labour Board, Calcutta, for the year 1996-97.

(11) Eight Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at 10 above.

[Placed in Library. See No. LT